

**NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI**

**ITEM NO.06  
IA (IBC)/60/GB/2023  
In CP (IB)/31/10/GB/2022**

**Coram:**

**Hon'ble Shri Deep Chandra Joshi, Member (J):  
Hon'ble Shri Subrata Kumar Dash, Member (T)**

**Hearing through  
Video Conferencing**

**ATTENDANCE-CUM- ORDER SHEET OF THE HEARING OF GUWAHATI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.05.2023**

In the matter of:

Purshotam Gaggar, RP  
In  
(P.L Vahicals Pvt. Ltd.  
Versus  
State Bank of India.

Section: Under Section 60(5) IBC, 2016.

<u>S. NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	MR. P. GAGGAR	RP	In person	Present in Video Conference

**ORDER**

**Date of Order: 19.05.2023**

This matter is taken up through Video Conferencing. Heard Mr. P. Gaggar, RP, present in person. Progress report has been filed by Mr. P. Gaggar, RP. This report is taken on record, subject to just exceptions.

2. Hence, IA (IBC) No. 60/GB/2023 stands disposed of.

**Sd/-**

**(Subrata Kumar Dash)  
Member (Technical)  
& Adjudicating Authority**

**Sd/-**

**(Deep Chandra Joshi)  
Member (Judicial)  
& Adjudicating Authority**